



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs,  
Civil Secretariat Srinagar/Jammu.

**Notification**  
Srinagar, the *1st* *October*, 2018

SRO *447* : - The appointment of Special Public Prosecutor Sh R.K.Kotwal, Advocate, J&K High Court, Jammu in case titled Rajesh Dogra and another Vs State and Naresh Singh & another Vs State Criminal Appeal No.35/2017 & 36/2017 and case titled Deepak Kumar Vs State and Vishal Singh Vs State Criminal Appeal No.37/2017 and 38/2017 notified vide SRO No.513-dated 18-12-2017, & SRO 517 dated 21-12-2017 respectively is hereby rescinded/revoked.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs.  
Dated: - - *10* - 2018.

No: - LD (Acq) 2007/90-Jammu

Copy to the:-

1. Principal Secretary to Government, Home Department.
2. Director General of Police, J&K, Srinagar.
3. Registrar General, J&K, High Court Srinagar.
4. Director Prosecution, J&K PHQ, Jammu.
5. Sr. Superintendent of Police, Jammu
6. Sh.C.M.Koul, Sr.Addl. Advocate General, J&K High Court, Jammu.
7. Sh.R.K.Kotwal, Advocate J&K High Court, Jammu.
8. General Manager, Government Press, Srinagar for Publication in the Government Gazettee.
9. SRO section, Department of Law, Justice and Parliamentary Affairs.(W.7.S.C)

*Waseem Ahmed Lone*  
(Waseem Ahmed Lone)  
Public law Officer,  
Department of Law Justice and Parliamentary Affairs.

*Waseem Ahmed Lone*  
*25/10/18*